

ITEM NO.40

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. VIVEK SAXENA

IA 188855/2023,188856/2023, in Transfer Petition(s)(Civil) No(s).
2429/2023

PREETI ANAND

Petitioner(s)

VERSUS

KAMALDEEP ANAND

Respondent(s)

IA No. 188856/2023 - EXEMPTION FROM FILING O.T.
IA No. 188855/2023 - STAY APPLICATION)

Date : 09-11-2023 These matters were called on for hearing today.

For Petitioner(s)

Ms. Tanya Agarwal, Adv.
Mr. Nikhil Srivastav, Adv.
Mr. Gaurav Kalra, Adv.
Mrs. Shubhangi Tuli, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Despite service of notice on sole respondent there is no
appearance on his behalf.

Hence, the matter be processed for listing before the Hon'ble
Court, under the rules.

VIVEK SAXENA
Registrar

MG